

Seventeenth Loksabha

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Title: Regarding reinstatement of wide bodied aircraft and reinstatement of Haj embarkation point at Calicut.

SHRI M. K. RAGHAVAN (KOZHIKODE): Thank you respected Chairperson Sir for giving me this chance.

Sir, I would like to raise two major issues. One is related to the reinstatement of wide-bodied aircraft operations from Calicut and the second one is related to the reinstatement of the Haj embarkation point at Calicut.

Sir, till the Air India Express accident in August, 2020, wide-bodied aircraft were in operation from the Calicut airport, which was more suitable for the Gulf sector. Unfortunately, after the accident, the civil aviation authorities have suspended the wide-bodied aircraft services. It is believed that some vested interests are against the re-introduction of wide-bodied aircraft operations from Calicut.

My humble submission to the Minister is that while the unwritten suspension should be revoked, the Committee set up for this purpose should visit the Calicut airport immediately and take steps for the immediate reinstatement of the wide-bodied aircraft operations. ...
(Interruptions)

My second point is to take steps to restore a Haj embarkation point at Calicut. Thank you, Sir.